

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UNSTARRED QUESTION No. 518**

TO BE ANSWERED ON 6<sup>TH</sup> FEBRUARY, 2023 / MAGHA 17, 1944 (SAKA)

**Reduction in Manpower in PSBs**

518. SHRI VISHNU DAYAL RAM:

Will the Minister of FINANCE be pleased to state:

(a) whether the Public Sector Banks (PSBs) in India have reduced the number of its employees;

(b) if so, the details thereof and the reasons therefor;

(c) whether this is because of greater push for computerisation of the banking services; and

(d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(DR. BHAGWAT KARAD)

(a) to (d): Public Sector Banks (PSBs) are board governed commercial entities. The requirement of manpower in each PSB is determined by the respective PSB keeping in view various factors which include, *inter-alia*, business requirement, spread of activities, superannuation and other unplanned exits. Appointment of officers and staff is done accordingly by the PSBs and it varies from year to year based on their requirements.

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